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Channa -Vrs- UOI

Admission Sl.No.01
O.A. No.260/00463/14

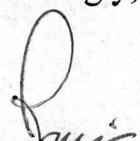
Order dated 25th August, 2014.

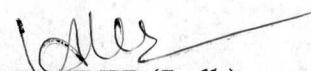
CORAM
HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)
HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Heard Mr. N.R. Routray, Ld. Counsel appearing for the applicant and Mr. T. Rath, Ld. Standing Counsel appearing for the Respondents/Railways.

Mr. Routray fairly submitted that in view of the instruction filed by the Respondents/Railways, there is nothing more to be adjudicated in this O.A. Accordingly, the O.A. is disposed of being infructuous.


MEMBER(Admn.)


MEMBER(Judl.)

K.B.